

(c) whether Government propose to reconsider their decision in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Two applications for the setting up of two cement plants with a capacity of 4 lakh tonnes per annum each at Taku in Hoshangabad district and at Narsingarh in Damoh district of Madhya Pradesh were received from Mysore Cements Ltd. The application for Taku location has been rejected, while the application for Narsingarh location is under consideration. The former application was rejected as it was decided to encourage an entrepreneur other than one connected with the Larger Houses.

(c) Does it arise.

Proposal for Setting up of Ancillary Industries around Public Sector Industries in M.P.

8026 SHRI RANABAHADUR SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Madhya Pradesh Government approached the Centre for the establishment of chain of ancillary industries around major public sector industries located in Madhya Pradesh; and

(b) if so, the reaction of Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The information is being collected and will be laid on the table of the House.

Honouring Freedom Fighters

8027. SHRI RANABAHADUR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the old mother of Martyr Bhagat Singh has been conferred with the title of 'Punjab Mother';

(b) if so, whether Government have also given importance to the services of Rajguru and Sukhdev, the lovers of freedom, and

(c) if so, the reaction of Central Government towards their sacrifices for the liberation from foreign yoke?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) From the press report appearing on 2nd January, 1973 in the "Times of India" it is gathered that the Government of Punjab has given this honour to the mother of late Shri Bhagat Singh.

(b) and (c). Sarvashri Raj Guru and Sukhdev were freedom fighters and Government are well aware of their sacrifices for the country. Besides the facilities which the Government of India have announced for the dependents and family members of the martyrs like pension etc., there are no other proposals under consideration. It is for the State Governments concerned to further honour the martyrs and the freedom fighters in any manner they consider appropriate.

Execution of Bonds for Export Obligation by Industrial Houses

8028. SHRI MALLIKARJUN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether some of the Industrial Houses who applied for expansion in respect of Industries specified in Schedule I of the Industrial Policy announced on the 2nd February, 1973,